

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the rd23 July, 2024

No. HC.V-13/2011/ 612 /Estt. ### Whereas, the Gauhati High Court has framed the "Equal Opportunity Policy for Persons with Disabilities" for all the Courts under its jurisdiction vide its Notification dated 27-02-2024 pursuant to Section 21 of "The Rights of Persons with Disabilities Act, 2016"; read with Rules 8, 9 and 10 of Chapter-IV and Rules 12, 13 and 14 of Chapter-V of "The Rights of Persons with Disabilities Rules, 2017";

Whereas, Clause (2) of the Policy Statement of the abovementioned "Equal Opportunity Policy for Persons with Disabilities" mandates preparation of a list of identified posts in all groups suitable for Persons with Disabilities;

Whereas, the Gauhati High Court is committed towards eliminating all forms of discrimination (direct and indirect) and harassment and denial of reasonable accommodation to Persons with Disabilities;

Now, therefore, in order to give effect to "The Rights of Persons with Disabilities Act, 2016" and in supersession of this Registry's earlier Notification(s), the Gauhati High Court is pleased to identify the following benchmark disability and the suitable category of posts for recruitment in the High Court Service of the Principal Seat (including e-Courts service posts) of the Gauhati High Court:

SL. NO.	NAME OF THE POST	PHYSICAL REQUIREMENT	IDENTIFIED CATEGORY OF DISABLED PERSONS SUITABLE FOR THE JOB
1.	REGISTRAR (ESTABLISHMENT)	S,ST,W,MF,SE,RW,H,C	OA,DW,LC,AAV
2.	JOINT REGISTRAR	S,ST,W,MF,SE,RW,H,C	OA,DW,LC,AAV
3.	DEPUTY REGISTRAR	S,ST,W,MF,SE, RW,H,C	OA,DW,LC,AAV
4.	ASSISTANT REGISTRAR	S,ST,W,MF,SE,RW,H,C	OA,DW,LC,AAV
5.	SPECIAL OFFICER (TRANSLATION WING)	S,ST,W,MF,SE,RW,H,C	OA,DW,LC,AAV,OL
6.	LIBRARIAN-CUM RESEARCH OFFICER	S,ST,W,MF,BN,L,RW,H,C	OA,DW,LC,AAV,OL